

National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg,
New Delhi-110001

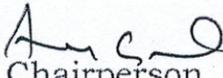
No. NGT(PB)/03/2014/Judicial-I/197

Date: 16.03.2020

OFFICE ORDER

In exercise of power conferred under sub-rule (1) of Rule 3 of the National Green Tribunal (Financial and Administrative Power) Rules, 2011 framed under NGT Act, 2010, Hon'ble Mr. Sheo Kumar Singh, Judicial Member stands posted and transferred to NGT, WZB, Pune w.e.f. 01.04.2020 till further orders.

TA/DA/Joining time is admissible as per rules.


Chairperson
National Green Tribunal

To,

Hon'ble Mr. Justice Sheo Kumar Singh, Judicial Member

Copy to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PS to Ld. Registrar General
4. Ld. Ld. Registrar of WZB, Pune
5. PA to Ld. Dy. Registrar (Judicial)
6. Consultant (Judicial / Admin./Pro)
7. Court Masters
8. President NGT Bar Association
9. NGT Bar Notice Board
10. NGT Notice Board
11. Guard File NGT
12. NGT Website